

fic recommendations have been made by the Government of Bihar during the current year.

(b) Does not arise.

FOREIGN LAND TENURE EXPERT

*888. **Shri Mohana Rao:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any foreign land tenure expert recently visited India;

(b) if so, who he is, which country he belongs to, through which agency he toured the country, what is his experience of land tenure in India or in other countries and what was the expenditure incurred by the Government of India on his account;

(c) what was the purpose of his visit;

(d) which parts of India he visited; and

(e) whether he submitted any Report or made any recommendations to the Central Government or State Governments or any of their departments and if so, what was the nature of his report or recommendations?

The Minister of Food and Agriculture (Shri Kidwal): (a) to (e). Dr. Kenneth H. Parsons, Professor of Agricultural Economics, in the University of Wisconsin, U.S.A., and Mr. W. Ladejinsky, Agricultural Attaché to the U. S. Embassy at Tokyo recently visited India on a short study tour under the auspices of the T.C.A. with the object of studying the land tenure problems in this country. The Government of India have not incurred any expenditure on their account. Dr. Parsons is an expert on land tenure problems and was one of the organisers of the World Land Tenure Conference held in the U.S.A. in October, 1951. Mr. Ladejinsky has made a special study of agrarian problems in the countries of the Far East e.g., Philippines, China, Korea, etc., and was actively connected with land reforms measures in Japan. Dr. Parsons visited Uttar Pradesh, P.E.P.S.U., Bombay and Madras and has submitted a report to the Ministry of Food and Agriculture and the Planning Commission. A summary of his report is placed on the Table of the House. [See Appendix V, annexure No. 25.]

Information about Mr. Ladejinsky's reports will be placed on the Table of the House in due course.

SHELLAC

*890. **Shri Jagan:** (a) Will the Minister of Food and Agriculture be pleased to state what are the current rates of shellac?

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(b) What were the rates in the corresponding period last year?

(c) Is it a fact that the shellac market has been adversely affected by the activities of speculators?

(d) Is it also a fact that on account of the shellac market having been adversely affected, cultivators and producers have suffered heavy loss?

(e) Have the shellac producers made any representation to the Government of India about this?

(f) If so, what are the findings of Government and what steps have so far been taken in the matter?

The Minister of Food and Agriculture (Shri Kidwal): (a) The average monthly price of T. N. Shellac at Calcutta during October, 1952 was Rs. 71 per maund.

(b) Rs. 159 per maund.

(c) Yes.

(d) Yes.

(e) Yes.

(f) The matter is under consideration, in consultation with the Ministry of Commerce and Industry and the Indian Lac Cess Committee.

IMPORT OF FOODGRAINS

*891. **Shri Balakrishnan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a cut in the imports of foodgrains has been made in the year 1952; and

(b) if so, what are the reasons for the cut?

The Minister of Food and Agriculture (Shri Kidwal): (a) Yes, Sir.

(b) The reason for the cut is an overall satisfactory food position in the Country.

RAILWAY ADVISORY COMMITTEES

*892. **Shri Krlabha Chandra:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to appoint Railway Advisory Committees in every region and to appoint Members of Parliament thereon;

(b) whether Local Advisory Committees exist at present in which Members of State Legislature are represented; and

(c) whether Members of Parliament are permitted to inspect Railway workshops, Railway Stations and other Railway Institutions?